

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 153 of 2014

Dated : 2nd December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

M/s Sagar Power (Neerukatte) Pvt. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Sridhar Prabhu
Mr. Anantha Narayan M.G.**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh**

ORDER

Heard the Learned Counsel for the Appellant.

Post the matter for making reply submissions on **07.01.2015.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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